

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 3699/2017

BALDEO SINGH . & ANR.

Appellant(s)

VERSUS

BABULAL (DEAD) & ORS.

Respondent(s)

Date : 28-11-2018 This appeal was called on for hearing today.

For Appellant(s) Ms. Vibhuti Sushant Gupta, Adv.
Mr. Ram Naresh Yadav, AOR

For Respondent(s)

Mr. T. R. B. Sivakumar, AOR

Mr. Ajay Kumar Singh, AOR
Mr. Ramesh Kumar Tiwari, Adv.
Mr. B.N. Vishwakarma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellants submits that Respondent No.1 has already expired and was unmarried. Respondent Nos. 2 and 3 are real brothers of respondent No.1 and are the only Lrs. of deceased respondent No.1. Registry to prepare a report accordingly.

List again on 29.1.2019.

RAJESH KUMAR GOEL
Registrar